

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP No.14/Chd/J&K/2018

In the matter of:

Concepts Business & Constructions Pvt.Ltd. & Ors.

....Petitioners.

Versus.

Registrar of Companies, Jammu & Kashmir.Respondent.

Present: Mr.Ajay Pal Singh, Advocate for Mr.Aamir Aslam, Company Secretary for the petitioners.

Notice of this petition to the Registrar of Companies, Jammu and Kashmir and also to the Commissioner/Assistant Commissioner, Income Tax Department, Srinagar for 23.02.2018 for filing reports/objections/representations, if any. Notice be collected from the registry and the same be sent by speed post immediately to the Registrar of Companies, Jammu and Kashmir and Commissioner/Assistant Commissioner, Income Tax Department, Srinagar, under whose jurisdiction the company is being assessed and the petitioner to file affidavit of service along with the postal receipts and tracking report at least a week before the date fixed.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

January 18, 2018.
Ashwani